

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/36/2016

NAME OF THE PETITIONER(S) : G.L. Consultants Pvt Ltd

NAME OF THE RESPONDENT(S) : Q A Software India Pvt Ltd and 5 others

UNDER SECTION :397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

① FOR TK BHASKAR
PRIYADARSHINI N
SHWETHA VASUDEWAN

COUNSEL FOR
THE PETITIONER



② FOR S. VARSH
A.Y. INBANILA

COUNSEL FOR
THE RESPONDENT



ORDER

Counsel representing both the parties are present. Counsel for petitioner sought time for seeking instructions from the client with regard to the final settlement between the parties. Time extended at request. Put up on **20.06.2017** at **10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)